

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 214  
IB-478/ND/2020**

**IN THE MATTER OF:**

**M/s. Reliance Home Finance Ltd.**

**....PETITIONER**

**Vs.**

**M/s. Jubilliant Malls Pvt. Ltd. and Others**

**....RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 13.07.2021  
(Virtual Hearing)**

**Coram:**

**DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

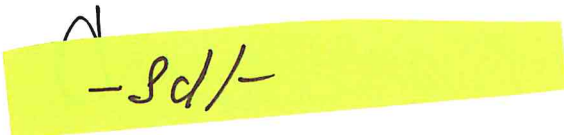
**SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Financial creditor :Mr. Akhil Sachar and Ms.  
Sunanda Tulsyan, Advocates.**

**For the Respondent/Corporate debtor :Ms. Nishtha Gupta, Advocate.**

**ORDER**

Heard the submissions made by the Ld. Counsels for both the parties.  
Ld. counsel for the financial creditor has submitted that this matter is already  
listed on 10th August, 2021. Therefore, let this matter be listed on **10th  
August, 2021.**

  
**(Hemant Kumar Sarangi)  
Member (T)**

  
**(P.S.N. Prasad)  
Member (J)**

(Annu)